

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4109  
ANSWERED ON:26.08.2011  
PROVISION FOR NORTH EAST  
Deka Shri Ramen

**Will the Minister of FINANCE be pleased to state:**

- (a) whether all concerned Central Ministries have earmarked 10 per cent budgetary provision for the North East;
- (b) if so, the details thereof for the last three years, Ministry-wise/ Department-wise;
- (c) the details of amount utilized and surrendered separately by each Ministry during the same period;
- (d) whether there are mechanisms/plans to encourage that the funds are utilized in respective Ministries/Departments so that surrender is resorted to as a last resort; and
- (e) if so, the details thereof and if not the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) Yes, Sir. Since 1998-1999, all the Ministries/Departments of Government of India, except a few specifically exempted ones, are earmarking at least 10 per cent of their annual budget, less allocation for externally aided schemes and local or event specific schemes/projects, for expenditure in the North Eastern Region. Presently, there are 52 non-exempted Ministries/Departments which earmark funds for the North Eastern Region.

(b) & (c) The Ministry-wise/Department-wise details of amount allocated for the North East, amount utilized and unspent balance during 2007-08, 2008-09 and 2009-10, for which the figures have last been vetted, is at Annexure I, Annexure II and Annexure III respectively.

(d) & (e) To enhance efficiency in utilisation of funds, the Ministry of Development of North Eastern Region has undertaken review of Plan schemes of seven selected Ministries/Departments which have potentialities in the NER. These are: Department of Agriculture and Cooperation, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Tourism, Ministry of Food Processing Industries, Ministry of Health and Family Welfare, Ministry of Textiles and Department of School Education and Literacy. Reports received in respect of certain sectors have been examined by the Ministry of Development of North Eastern Region, and forwarded to the concerned Ministries with their views and suggestions. Further, the unutilised portion of the funds earmarked by the non-exempted Ministries/Departments is surrendered at the close of each financial year to the Non-Lapsable Central Pool of Resources, whose broad objective is to ensure speedy development in the North Eastern Region by increasing the flow of budgetary financing for new infrastructure projects/ schemes in the Region.